## No. 10/63/2016-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003. Dated, the 24<sup>th</sup> January, 2018.

## OFFICE ORDER

As ordered by the Hon'ble President, NCLT, the NCLT Bench at Bengaluru shall remain closed on Thursday, the 25<sup>th</sup> January, 2018 and in its place Friday, the 13<sup>th</sup> April, 2018 is declared as working day for NCLT, Bengaluru Bench. The cases fixed for hearing on 25<sup>th</sup> January, 2018 before NCLT, Bengaluru Bench shall be taken up for hearing on 29<sup>th</sup> January, 2018 in addition to the cases already fixed for hearing on 29<sup>th</sup> January, 2018.

(P.C. Jain) Deputy Registrar

## Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Registrar, National Company Law Tribunal, New Delhi.
- Officers of National Company Law Tribunal, Principal Bench/ New Delhi/ Kolkata/ Mumbai/ Chennai/ Ahmedabad/ Allahabad/ Bengaluru/ Chandigarh/ Guwahati/ Hyderabad.
- 5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
- 6. PS to Joint Secretary, MCA, New Delhi.
- 7. NCLT web site/ Notice Board.